

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.01.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair
2.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	Sandeep Bajaj
3.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	

For Hearing

4.	Comp. App (AT) (Ins) No. 904 of 2020	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri
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12:00 Noon

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC
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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**